

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 372 OF 2018**

**Dated: 26th September, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Power Grid Corporation of India Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Anand K. Ganesan  
Swapna Seshadri

Counsel for the Respondent(s) : Anup Jain for R-3

**ORDER**

List the matter for hearing on **21.01.2020**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK